

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****PROJECT SAHITI ANAND FORTUNE AT PRAGATHI NAGAR, HYDERABAD OF
SAHITI INFRATEC VENTURES INDIA PVT. LTD. OPERATING IN REAL ESTATE
DEVELOPMENT AT HYDERABAD, TELANGANA AND GUNTUR, ANDHRA
PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sahiti Infratec Ventures India Pvt. Ltd. CIN No.: U45203TG2015PTC099984 PAN No.: AAWCS0134L
2.	Address of the registered office	Registered Office : 4 th floor, D.No.8-2-293/82/A/1222/F4, Co-Operative House Building Society Ltd, Road No 36, Jubilee Hills, Hyderabad - 500033, Telangana, India.
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	Hyderabad, Telangana and Guntur, Andhra Pradesh
5.	Installed capacity of main products/ services	CD is engaged in real estate Development and has launched multiple projects in and around Hyderabad and at Guntur / Vijayawada.in Andhra Pradesh
6.	Quantity and value of main products/ services sold in last financial year	N.A. as the operations of CD are stalled since 2022.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please write to RP at: cirp.sahitiinfratech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please write to RP at: cirp.sahitiinfratech@gmail.com
10.	Last date for receipt of expression of interest	31.01.2026
11.	Date of issue of provisional list of prospective resolution applicants	10.02.2026
12.	Last date for submission of objections to provisional list	15.02.2026
13.	Date of issue of final list of prospective resolution applicants	24.02.2026
14.	Date of issue of information memorandum, evaluation matrix	24.02.2026



	and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	27.03.2026
16.	Process email id to submit Expression of Interest	cirp.sahitiinfratech@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not applicable



Kamallesh Kumar Singhania

Resolution Professional

For Sahiti Infratec Ventures India Pvt. Ltd

Regn. No.: IBBI/PA-02/IP-N-00023/2017-2017/10050

Regd. Address: Bajarang Kunj, Room No. 412 & 413,
2B Grant Lane, 4th Floor, Kolkata -700012

Hyderabad Office:

5th floor, D.No.8-2-293/82/A/1222/F4,
Co-Operative House Building Society Ltd,
Road No 36, Jubilee Hills,
Hyderabad - 500033.

(Date : 14th January, 2026 at Kolkata)]